GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 2879 TO BE ANSWERED ON 13.03.2018

CATEGORISATION OF OBCs

2879. SHRI P. NAGARAJAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has set up/announced a Commission headed by Justice G. Rohini for sub-categorisation of Other Backward Classes (OBCs);

(b) if so, the details thereof;

(c) the total number of Members nominated for this commission and the number of OBC Members nominated; and

(d) the time by which the said commission is likely to submit its report to the Government?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

(a) & (b): The Government has constituted a Commission on 02.10.2017 to examine subcategorisation of Other Backward Classes with the objective

- To examine the extent of inequitable distribution of benefits of reservation among the castes or communities included in the broad category of Other Backward Classes with reference to such classes included in the Central List;
- (ii) To work out the mechanism, criteria, norms and parameters in a scientific approach for sub-categorisation within such Other Backward Classes; and
- (iii) To take up the exercise of identifying the respective castes or communities or sub-castes or synonyms in the Central List of Other Backward Classes and classifying them into their respective sub-categories.

(c): The four-member Commission is headed by Justice(Retd.) G. Rohini, Chief Justice (Retd.), Delhi High Court with the other three members being (a) Dr. J.K. Bajaj, Director, Centre for Policy Studies, New Delhi (b) Director, Anthropological Survey of India, Kolkata(ex-officio Member) (c) Registrar General and Census Commissioner, India. (ex-officio Member). Justice G. Rohini, Chairperson of the Commission belongs in OBC community.

(d): The Government has mandated that the Commission shall present its report by 27.03.2018.